

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

AUTUMN SESSION

MONDAY, 12th SEPTEMBER, 2016

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and sat till 3.07 p.m. The day was allotted for Private Member's Business.

1. **QUESTIONS :**

Question Nos. 1-6 were taken up and disposed off.

2. **Call Attention Notice :**

Shri T.W. Chyne, MLA called the attention of the Minister in-charge Education under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times", dated 13th August, 2016 under the caption "Consider Scholarships without Aadhar: KSU".

Smti Roshan Warjri, Minister Higher and Technical Education replied.

3. **Special Motion :**

Shri Ardent Miller Basaiawmoit, MLA - "This House do now discuss the alarming rate of drugs trafficking across the State".

The Hon'ble Member moved the Motion and spoke extensively.

Other Hon'ble Members who participated were Shri Paul Lyngdoh,

(At 11:35 a.m., Shri Winnerson D. Sangma was in the Chair) Shri James K.

Sangma, Shri John Leslee K. Sangma and Dr. Jemino Mawthoh.

Shri H.D.R. Lyngdoh, Minister Home (Police) replied.

(At 12:43 p.m., Hon'ble Speaker was in the Chair)

Minister Home (Police) concluded his reply.

Shri James K. Sangma, MLA raised a point of order under Rule 300, and

said that he had submitted a No Confidence Motion against the Council of Ministers. He said that it could have been taken up after the Question Hour. The Hon'ble Speaker informed that the Notice was received just before the House was about to commence its Business, and so it will come up on 14th September, 2016.

4. Motions:

Motion No.1 - Shri Titosstarwell Chyne, MLA, moved the Motion that "This House do now discuss the Style and Functioning of Mawmluh Cherra Cement Ltd.". The Hon'ble Member initiated discussion and spoke extensively. Other Hon'ble Members who participated were Shri James K. Sangma and Shri Ardent M. Basaiawmoit.

(At 1:25 P.m., Shri Witting Mawsor was in the Chair)

Dr. Mukul Sangma, Chief Minister replied.

Motion No.2 - Dr. Jemino Mawthoh, MLA, moved the Motion that "This House do now discuss the Urban Governance and Administration".

The Hon'ble Member initiated discussion and spoke extensively.

(At 1:55 P.m., Hon'ble Speaker was in the Chair)

Other Hon'ble Members who participated were Shri Ardent M. Basaiawmoit, Shri Pynshngainlang Syiem and Shri Embhahlang Syiemlieh. Shri Ronnie V. Lyngdoh, Minister Urban Affairs replied.

5. ADJOURNMENT:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 14th September, 2016.

*Dated Shillong,
The 12th September, 2016.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*